IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1131/201	C.P.	No.	1131	/201	E
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IN THE MATTER OF:

Leasement Fin-invest (India) Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 391(1) to 394 r/w 100-104

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s)

Mr. Ashish Midda, Advocate :

For the RD (NR) Delhi

Mr. Manish Raj, Company Prosecutor

For the OL

Ms. Saumya Parmarthi, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List on 26.09.2017.

(CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

> (R. VARADHARAJAN) MEMBER JUDICIAL

Sd1-

19.09.2017 VINEET